

**COURT OF THE  
DISTRICT & SESSIONS JUDGE,  
WEST TRIPURA : AGARTALA**

No. ....

July ....., 201...

**Sub:** Quarterly statement of cases pending due to stay granted by Hon'ble SC/HC—re.

**Ref:** No. F.40 (26)(d)-HCT/STT-Q/2013/ ....., dated ..... on the above subject.

**DISTRICT-WISE CONSOLIDATED QUARTERLY STATEMENT  
AT THE END OF THE I/II/III/IV QUARTER OF THE YEAR, 201 .....**

Name of the Court	Case Number (both Main & Misc)	Date of stay	By Hon'ble SC/HC in
DJ., West	Civil Misc...../..... in.....No...../.....	00.00.00	CM Appl. ....../..... in.....No...../.....
ADJ., Agt. (Court No. 2)			
ADJ., Agt. (Court No. 3)			
ADJ., Agt. (Court No. 4)			
ADJ., Agt. (Court No. 5)			
ADJ., Khw.			
ADJ., Snm.			
CJ (Sr. Div) & ASJ., Agt (Court No.1)			
CJ (Sr. Div) & ASJ., Agt (Court No.2)			
CJM., West			
Addl. CJM., West			
JM., 1 <sup>st</sup> Class, Agt (Court No.1)			
JM., 1 <sup>st</sup> Class, Agt (Court No. 2)			
JM., 1 <sup>st</sup> Class, Agt (Court No. 3)			
JM., 2 <sup>nd</sup> /1 <sup>st</sup> Class, Agt (Court No. 4)			
JM., 1 <sup>st</sup> Class, Agt (Court No. 5)			
JM., 1 <sup>st</sup> Class, Agt (Court No. 6)			
CJ., (Jr. Div), Agt (Court No. 1)			

CJ., (Jr. Div) & JM., 1 <sup>st</sup> Class, Agt. (Court No. 2)			
SDJM., Khw			
SDJM., Snm			
SDJM., Blg			
CJ., (Jr. Div) & JM., 1 <sup>st</sup> Class, Khw			
JM., 2 <sup>nd</sup> Class, Khw			
JM., 2 <sup>nd</sup> Class, Snm			
CJ., (Jr. Div) & JM., 1 <sup>st</sup> Class, Snm			
CJ., (Jr. Div) & JM., 1 <sup>st</sup> Class, Blg			
<b>TOTAL</b>			

**(Signature of the District & Sessions Judge)**  
**West Tripura : Agartala**

**COURT OF THE  
DISTRICT & SESSIONS JUDGE,  
SOUTH TRIPURA : UDAIPUR**

No. ....

July ....., 201..

**Sub:** Quarterly statement of cases pending due to stay granted by Hon'ble SC/HC–re.

**Ref:** No. F.40 (26)(d)-HCT/STT-Q/2013/ ....., dated ..... on the above subject.

**DISTRICT-WISE CONSOLIDATED QUARTERLY STATEMENT  
AT THE END OF THE I/II/III/IV QUARTER OF THE YEAR, 201 .....**

<b>Name of the Court</b>	<b>Case Number (both Main &amp; Misc)</b>	<b>Date of stay</b>	<b>By Hon'ble SC/HC in</b>
DJ., South	Civil Misc...../..... in.....No...../.....	00.00.00	CM Appl. ....../..... in.....No...../.....
CJ (Sr. Div), Udp			
SDJM., Bln			
CJM., South			
CJ (Jr. Div), Udp			
CJ (Jr. Div), Amp			
CJ (Jr. Div), Bln			
JM., 1st Class, Sbm			
<b>TOTAL</b>			

**(Signature of the District & Sessions Judge)  
South Tripura : Udaipur**

**COURT OF THE  
DISTRICT & SESSIONS JUDGE,  
NORTH TRIPURA : KAILASAHAR**

No. ....

July ....., 201..

**Sub:** Quarterly statement of cases pending due to stay granted by Hon'ble SC/HC—re.**Ref:** No. F.40 (26)(d)-HCT/STT-Q/2013/ ....., dated ..... on the above subject.

**DISTRICT-WISE CONSOLIDATED QUARTERLY STATEMENT  
AT THE END OF THE I/II/III/IV QUARTER OF THE YEAR, 201 .....**

Name of the Court	Case Number (both Main & Misc)	Date of stay	By Hon'ble SC/HC in
DJ., North	Civil Misc...../..... in.....No...../.....	00.00.00	CM Appl. ....../..... in.....No...../.....
CJ (Sr. Div) & ASJ., Kls			
CJ (Jr. Div) & JM., 1st Class, Kls			
JM., 1st class, Kls (Court No. 2)			
ADJ & SJ., Dmn			
CJ (Sr. Div) & ASJ.,Dmn			
SDJM., Dmn			
CJ (Jr. Div), Dmn			
ADJ & SJ., Kmp			
SDJM., Kmp			
CJ (Jr. Div), Kmp			
CJ (Jr. Div) & JM., 1st Class Kcp			
<b>TOTAL</b>			

**(Signature of the District & Sessions Judge)  
North Tripura : Kailashahar**

**JUDGE,  
FAMILY COURT  
AGARTALA : WEST TRIPURA**

No. ....

July ....., 201..

**Sub:** Quarterly statement of cases pending due to stay granted by Hon'ble SC/HC–re.

**Ref:** No. F.40 (26)(d)-HCT/STT-Q/2013/ ....., dated ..... on the above subject.

**QUARTERLY STATEMENT  
AT THE END OF THE I/II/III/IV QUARTER OF THE YEAR, 201 .....**

<b>Name of the Court</b>	<b>Case Number (both Main &amp; Misc)</b>	<b>Date of stay</b>	<b>By Hon'ble SC/HC in</b>
Judge, FC., Agt	Civil Misc...../..... in.....No...../.....	00.00.00	CM Appl. ....../..... in.....No...../.....
<b>TOTAL</b>			

**(Signature of the Judge, Family Court)  
Agartala : West Tripura**

**JUDGE,  
FAMILY COURT  
UDAIPUR : SOUTH TRIPURA**

No. ....

July ....., 201..

**Sub:** Quarterly statement of cases pending due to stay granted by Hon'ble SC/HC-re.

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**QUARTERLY STATEMENT  
AT THE END OF THE I/II/III/IV QUARTER OF THE YEAR, 201 .....**

<b>Name of the Court</b>	<b>Case Number (both Main &amp; Misc)</b>	<b>Date of stay</b>	<b>By Hon'ble SC/HC in</b>
Judge, FC., Udp	Civil Misc...../..... in.....No...../.....	00.00.00	CM Appl. ....../..... in.....No...../.....
<b>TOTAL</b>			

**(Signature of the Judge, Family Court)  
Udaipur : South Tripura**

**JUDGE,  
FAMILY COURT  
KAILASHAHAR : NORTH TRIPURA**

No. ....

July ....., 201..

**Sub:** Quarterly statement of cases pending due to stay granted by Hon'ble SC/HC-re.

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**QUARTERLY STATEMENT  
AT THE END OF THE I/II/III/IV QUARTER OF THE YEAR, 201 .....**

<b>Name of the Court</b>	<b>Case Number (both Main &amp; Misc)</b>	<b>Date of stay</b>	<b>By Hon'ble SC/HC in</b>
Judge, FC., Kls	Civil Misc...../..... in.....No...../.....	00.00.00	CM Appl. ....../..... in.....No...../.....
<b>TOTAL</b>			

**(Signature of the Judge, Family Court)  
Kailashahar : North Tripura**